

SPECIAL BENCH  
COURT - I

S-7

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/97(KB)2020  
IA(I.B.C)/1427(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> JULY 2024**

IN THE MATTER OF	JYOTI MAHESWARI VS RAJPROTIM AGENCIES PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

**Appearances (via video conferencing/physically)**

Mr. Pratim Bayal, Liquidator

**ORDER**

1. Liquidator present in person.
2. **IA(I.B.C)/1427(KB)2024**
  - i. This IA has been filed for taking on record Progress Report at page. This IA is accompanied by an affidavit of liquidator at page 15.
  - ii. Progress Report is taken on record. IA is allowed and **disposed of**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**